LOK SABHA

Friday, December 12, 1969/Agrahayana 21, 1891 (Saka)

The Lok Sabha met at Eleven of the Clock

[Mr. Speaker *in the Chair*]

BUSINESS OF THE HOUSE

श्री रणधीर सिंह (रोहतक) : स्पीकर महोदय, आपको ईद मुबारक हो, पार्लियामेन्ट को मुबारक हो, सारे देश को मुबारक हो। आज की छुट्टी होनी चाहिये।

अध्यक्ष महोदय : आपको भी मुबारक हो, सारे देश को मुबारक हो। छुट्टी भी आप चाहें तो सब को मुबारक होनी चाहिये।

SHRI SEZHIYAN (Kumbakonam) : Sir, in view of the fact that Id is being celebrated today in Delhi, as a mark of respect to the minority community and for the emotional integration we are trying to have in our country, I suggest for your consideration that we can adjourn today, on the condition that whatever is left out today can be taken up tomorrow, especially the Private Members' business, which is important. I hope the House will agree to my suggestion.

THE MINISTER OF HOME AFFAIRS (SHRI Y. B. CHAVAN): If the House wants it, we have no objection.

SHRI N. K. P. SALVE (Betul) : If the House is adjourned today for Id celebration, the resolution about Mr. Jagjivan Ram's income-tax assessment is extremely important, and if it is not going to come before the House today, at least that should be taken up tomorrow.

श्री शशि भूषण (खारगोन) : आज की छुट्टी होनी चाहिये, आज का काम कल हो।

श्री प्रकाशवीर शास्त्री (हापुड़) : अध्यक्ष महोदय, मैं निवेदन करना चाहता हूं एक तो यह कि जैसा परसों रात्रि में आपने रेडियो पर सुना होगा कि हैदराबाद, पटना और देश के दूसरे भागों में परसों चांद दिखाई दे गया था और उसी के आधार पर कल ईद मनाई गई। जब देश के अधिकांश भाग में ईद मनाई जा चुकी है तो पार्लियामेंट को इतने सस्ते स्तर पर नहीं ले आना चाहिये...

श्री रणधीर सिंह : इस में कोई सस्ती बात नहीं है, यह 6 करोड़ आदमियों के जज्बात का सवाल है। आज छुट्टी जरूर होनी चाहिये।

श्री प्रकाशवीर शास्त्री : दूसरा मेरा निवेदन यह है जैसा अभी हमारे मित्रों ने कहा कि आज के काम को कल के लिये स्थगित कर दिया जाय। आप की ही सम्मति से सेंट्रल एक्साइज की प्रवर समिति कल सहारनपुर जा रही है और वहां से उन को नांगल-डैम जाना है, सारा प्रोग्राम बना हुआ है, जिसको स्थगित करना अब सम्भव नहीं है। इस के लिये, अध्यक्ष महोदय, आप एक निश्चित नीति निर्धारित कीजिये। जब कल छुट्टी हो चुकी है, आज फिर छुट्टी करना, इस तरह से पार्लियामेंट को दो-तीन दिन बन्द रखना—यह कहां की समझदारी है ?

SHRI KRISHNA KUMAR CHATTERJI (Howrah) : On Wednesday, when the House was last in session, it was pointed out that the moon would not be visible in Delhi. Then it was decided that that point should be considered. Since that point has been raised now, I think in deference to the desire of Muslims, we should adjourn the House.

श्री शशि भूषण : यह राष्ट्रीय-एकता का प्रश्न है, अध्यक्ष महोदय। इस को माना जाय।

THE MINISTER OF PARLIAMENTARY AFFAIRS AND SHIPPING AND TRANSPORT (SHRI RAGHU RAMAIAH): The Business Advisory Committee has decided that we shall sit tomorrow for transaction of certain Government business. Therefore, while we have no objection to this non-official resolution being taken up tomorrow, in other respects, whatever Government business is intended for tomorrow that will be taken up and not the rest of the business of today.

SHRI SURENDRANATH DWIVEDY (Kendrapara) : As Mr, Shastri said, tomorrow many members will be out of station becau e of the Select Committee meeting. Mr. Imam's resolution is a very important one on which many would like to participate. Some of us would not be here tomorrow. I have given an amendment and I want to participate in it, but I do not think I can change my programme suddenly and be here tommorrow. If you permit, we can take up Mr. Imam's resolution on Shri Jagjivan Ram on Tuesday.

SHRI RAGHU RAMAIAH : I have no objection to its being taken up on Tuesday. Because we have a very heavy workload, it can be taken up between 4 and 6 PM on Tuesday. (*Interruptions*)

SHRI K. SURYANARAYANA (Eluru) : On Tuesday, we have the cyclone discussion. That should not be taken away.

SHRI D. N. TIWARY (Gopalganj) : Why can't we take up this resolution by Mr. Imam on the next non-official day *i.e.* next Friday ?

SHRI SURENDRANATH DWIVEDY : That is not possible. That day is meant for Private Members' Bills.

MR. SPEAKER. The suggestion has been made by Mr. Randhir Singh, Mr. Shashi Bhushan and other friends that the House be adjourned today, because of the celebration of Id in Delhi today, because they could not sight the moon on 10th evening. There is a great sentiment behind this. It is a very important community and we cannot ignore it. But as far as Mr. Imam's resolution is concerned, we will try to adjust and have it on Tuesday. We can sit a little longer if necessary. (*Interruptions*) As far as the business fixed up for tomorrow is concerned, the Business Advisory Committee has proposed that the House may sit on Saturday. That cannot come unless there is a regular motion by Shri Raghu Ramaiah. After that motion is adopted, we can accept it.

श्री मोलहू प्रसाद (बांसगांव) : अध्यक्ष महोदय, ता० 10 की शाम को यहां पर इस की सूचना श्री एस० एम० बनर्जी द्वारा दी गई थी, उसी दिन इस के बारे में निश्चय क्यों नहीं किया गया। अब दो दिन का समय क्यों खराब किया जा रहा है ?

अध्यक्ष महोदय : आप लेट आये हैं, वह हो गया है।

श्री मोलहू प्रसाद : मैं लेट नहीं आया हूं।

SHRI BABURAO PATEL (Shajapur) On a point of order, Sir. This is the Parliament of a Secular State. Do we go on adjourning the Parliament sittings like this ? (*Interruptions*).

श्री रणधीर सिंह : क्या दिवाली की छुट्टी नहीं मनाई जाती है। इस पर अब बहस नहीं उठाई जानी चाहिये।

MR. SPEAKER : Secular State does not mean depriving people of their religious festivals. They have a right to celebrate their festivals. (*Interruptions*).

श्री राम गोपाल शालवाले (चांदनी चौक) : अध्यक्ष महोदय, जब आपने बाकायदा घोषित कर के ईद के लिये कल की छुट्टी मंजूर कर ली थी, तो फिर चांद दिखाई दे या न दे, यह छुट्टी नही होनी चाहिये। किसी ने देखा या नहीं देखा—यह प्रश्न नहीं आना चाहिये। अगर यह हिन्दू स्टेट नहीं है, तो मुस्लिम स्टेट भी नहीं है—इस लिये यह छुट्टी नहीं होनी चाहिये।